

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10086 of 2019

(Arising out of OIA-VAD-EXCUS-002-APP-347-350-2018-19 dated 14/09/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

Gujarat Insecticides Ltd

`805/806, Gidc, Estate, Ankleshwar,
Bharuch, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-ii

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

.....Respondent

APPEARANCE:

Shri Dhaval Shah, Advocate for the Appellant

Shri Vinod Lukose, Superintendent (Authorized representative) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 27.08.2021
DATE OF DECISION: 03.09.2021

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10084 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**